COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

APPEAL NO. 275 OF 2015 & IA NO. 443 OF 2015 & IA NOS. 219 & 220 OF 2016

Dated: 31st October, 2017

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N.K. Patil, Judicial Member

In the matter of:

Damodar Valley Power Consumers Association & Anr. ... Appellant(s)

Vs.

West Bengal Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Appellant (s) : Mr. Aamir Zaffar Khan for

Mr. Rajiv Yadav

Counsel for the Respondent(s) : Mr. Pratik Dhar, Sr. Adv.

Mr. C.K. Rai Mr. Umesh Prasad Mr. Mohit Rai for R-1

Ms. Anushree Bardhan for R-2

ORDER

At the request of the learned counsel for the appellant, the matter is adjourned to <u>18.12.2017.</u>

(Justice N.K. Patil)
Judicial Member

(I. J. Kapoor)
Technical Member

mk/vt